

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1072(CHE)2024

PETITION NUMBER : CP(IB)/199(CHE)2019

**NAME OF THE PETITIONER : G Gunasekaran (Liquidator)
M/s. Paramount Mills Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Reg 15 of IBC, 2016

ORDER

None for the Applicant.

List the matter on **10.06.2024** for hearing.

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**RAVICHANDRAN RAMASAMY
Member (Technical)**

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-SD-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**